



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- **H88997** /C-4/ NGT-165/2023

दिनांक- **11-02-2023**

To,

The Registrar General,
Hon'ble National Green Tribunal,
New Delhi.

Sub:-Response on behalf of U.P. Pollution Control Board in the matter of O.A No. 537 of 2022 Mukesh Kumar Chauhan Vs State of U.P. & Ors. as per order of Hon'ble National Green Tribunal dated 12.01.2023.

Sir,

The Hon'ble NGT passed the order dated 12-01-2023 in the matter of O.A. No. 537/2012 Mukesh Kumar Chauhan Vs State of U.P. & Ors. The operative portion of order is as given below:-

- ".....5. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, (3) the District Magistrate, Aligarh, (4) the Railways and (5) the Project Proponent- M/s J.P Cement, (5) the Project Proponent M/s Vision Next Road Logistics Pvt. Ltd., who stand impleaded as respondents No. 1 to 7. The Registry is directed to prepare memo of parties to the application. Respondent no. 3,5,6 and 7 are already appearing before this Tribunal through counsel. Notices be issued to respondents no. 1, 2, 4.
6. Reply/response on behalf of the respondents be filed within one month by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
7. List for further consideration on 20.02.2023."

Please find herewith the Response on behalf of U.P. Pollution Control Board in compliance of the above directions of Hon'ble National Green Tribunal.

Encl: As above.

Yours Sincerely,

Atulish yadav
(Atulish Yadav)
Incharge, Circle-4

Response on behalf of U.P. Pollution Control Board in the matter of O.A No. 537 of 2022 Mukesh Kumar Chauhan Vs State of U.P. & Ors. as per order of Hon'ble National Green Tribunal dated 12.01.2023

In the O.A No. 537 of 2022 Mukesh Kumar Chauhan Vs State of U.P. & Ors. Hon'ble National Green Tribunal was pleased to pass an order dated 12.01.2023, and the operative part of the order is quoted as below:-

- “.....5. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, (3) the District Magistrate, Aligarh, (4) the Railways and (5) the Project Proponent- M/s J.P Cement, (5) (5) the Project Proponent M/s Vision Next Road Logistics Pvt. Ltd., who stand impleaded as respondents No. 1 to 7. The Registry is directed to prepare memo of parties to the application. Respondent no. 3,5,6 and 7 are already appearing before this Tribunal through counsel. Notices be issued to respondents no. 1, 2, 4.
6. Reply/response on behalf of the respondents be filed within one month by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
7. List for further consideration on 20.02.2023.”

In compliance of the earlier direction passed by the Hon'ble National Green Tribunal on 05.09.2022 the Joint Committee of the Officials of District Administration Aligarh, Central Pollution Control Board Lucknow and Regional Officer, U.P. Pollution Control Board Aligarh visited the site on 10.11.2022. The report of Joint Committee was submitted before the Hon'ble Tribunal. The copy of report is enclosed as **Annexure-I**.

2. The copy of the Joint inspection report was sent to M/s J.K. Cement Ltd., Village Satha Kasimpur road, Tehsil Koil, District Aligarh, M/s Mangalam Cement, CDF Complex, Anoopshahr road, Tehsil Koil, District Aligarh, M/s Vision Next



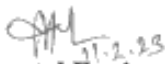
road line, Village Satha Kasimpur road, Tehsil Koil, District Aligarh, M/s P&P Exim Pvt. Ltd., Soot Mill Chauraha District Aligarh vide letter dated 14.12.2022 by Regional Officer, U.P. Pollution Control Board Aligarh for actions as per recommendations / concluding remarks of the Joint Committee report. The copy of the letter dated 14.12.2022 is enclosed as **Annexure-II**.

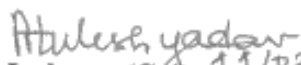
3. An inspection was conducted on 09.01.2023 by U.P. Pollution Control Board Aligarh w.r.t. reply submitted by M/s J.K. Cement and M/s Vision Next road line in the Regional Office, U.P. Pollution Control Board Aligarh. The copy of the inspection report is enclosed as **Annexure-III**.

4. Again a letter has been sent to Station Superintendent, Harduaganj Railway Station, Harduaganj District Aligarh for taking actions on the recommendations of the concluding remarks of the Joint Committee report by Regional Officer, U.P. Pollution Control Board vide Ref. No. 2535/OA-253/22/2023 dated 23.01.2023. The copy of the letter is enclosed as **Annexure-IV**.

5. As per recommendation by the Joint Committee Show Cause Notice has been issued vide letter dated 11-02-2023 by the U.P. Pollution Control Board to Station Superintendent, Harduaganj Railway Station, Harduaganj District Aligarh for imposition of Environmental Compensation of Rs. 1,68,750/- (One Lakh Sixty Eight Thousand Seven Hundred Fifty Only). The copy of the letter is enclosed as **Annexure-V**.

With reference to the Hon'ble NGT latest order dated 12-01-2023, the aforesaid Response is being hereby filed.


Environmental Engineer (C-4)
U.P. Pollution Control Board,
Lucknow


Incharge (C-4) 13/02/23
U.P. Pollution Control Board,
Lucknow

REPORT

PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

(NGT), NEW DELHI

O.A. No. 537 of 2022

IN THE MATTER OF

MUKESH KUMAR CHAUHAN

APPLICANT

VERSUS

STATE OF UTTAR PRADESH

RESPONDENT

INDEX

S.N.	PARTICULARS	PAGE NO.
1.	REPORT OF JOINT COMMITTEE CONSTITUTED IN THE MATTER OF O.A. NO. 537/2022 MUKESH KUMAR CHAUHAN VERSUS STATE OF UTTAR PRADESH IN COMPLIANCE OF HON'BLE NGT, ORDRT DATED: 05.09.2022.	4-8 Report
2.	ANNEXURE-A: HON'BLE NGT ORDER DATED:05.09.2022	Annexed

Report

In compliance of
Hon'ble NGT, Principal Bench, New Delhi's order dated 05.09.2022
In the matter of Original Application No.537/2022
(Mukesh Kumar Chauhan Versus State of Uttar Pradesh)

Joint Committee
(CPCB, UPPCB & District Magistrate, Aligarh, UP)

Contents

S.N.	Description	Page No.
1.0.	Background	4
2.0.	Introduction	5
3.0.	Meeting of Joint Committee	5
4.0.	Inspection and Monitoring of joint Committee	5
4.1.	Observation	6
4.2.	Recommendation	7
5.0.	Concluding Remarks	8
	ANNEXURE4- Photo Gallery	Annexed

1.0. Background

In compliance of the Hon'ble NGT order dated 05.09.2022 in the matter of O.A. No. 537 of 2022, Mukesh Kumar Chauhan Versus State of Uttar Pradesh regarding verification of factual position of complaint that M/s J K Cement Limited, Vill. Satha, Tehsil Koil, Aligarh and other companies are getting clinker, required by them for manufacture of cement, transported from Harduaganj Railway station near village Satha District Aligarh. During loading/unloading clinker evaporates causing damage to the environment, grave harm to wildlife and posing serious health hazards to local residents. The relevant part of the order is as follow:

"...In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representative of CPCB, State PCB, and District Magistrate, Aligarh and direct the same to meet, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance. ..."

In compliance to above said order, following committee was constituted.

Nominated Members

1. Sh. Kunwar Bahadur Singh, Additional City Magistrate (ACM), Aligarh
2. Sh. Arvind Kumar, Scientist 'B', CPCB, RD Lucknow
3. Sh. Jai Pal Singh, RO, Regional Office, UPPCB, Aligarh

Other Members

1. Sh. Ajay Kumar, Assistant Environmental Engineer, Regional Office UPPCB, Aligarh
2. Sh. Upendra Prasad, Junior Engineer, Regional Office UPPCB, Aligarh

2.0. Introduction:

Harduaganj railway station is situated in Aligarh district under the jurisdiction of North Central Railway zone. It is stoppage for both passenger trains and goods trains. The station is approximately 2 km away from village Satha, district Aligarh. The station has ten (10) running lines, (04) marshalling line, one goods wharf, one brake van siding, one shunting neck and three siding. At present line no. 14 of marshalling line is used for clinker unloading as handling of Goods traffic. Approx. length of line no. 14 is 650 meters. Clinker is brought from various locations through Goods trains at line no. 14 of Harduaganj railway station and wagons are unloaded manually, which is further loaded into trucks through JCB machine and sent to two(02) cement plant namely M/s J K Cement Limited, Vill. Satha, Tehsil Koil, Aligarh and M/s Mangalam Cement Ltd, CDF Complex, Anoopshahar Road, Chherat, Aligarh located at approx 1.5 km and approx 6 km respectively from the Harduaganj railway station. M/s J K Cement Limited has contract with M/s Vision Next Pvt. Ltd. and M/s Mangalam Cement Limited has contract with Highway Road Career Pvt. Ltd. for transportation, loading & unloading of clinker.

3.0. Meeting of Joint Committee:

The meeting of nominated committee members was convened on 10.11.2022 to discuss the said matter. It was decided to carry out the physical inspection and ambient air quality monitoring of the railway station site as well as the village Satha District Aligarh. Accordingly, inspection and monitoring of railway station site and village Satha was carried out during on 10.11.2022.

4.0. Inspection and Monitoring of Joint Committee:

Committee carried out the inspection of Harduaganj Railway station site and village Satha district Aligarh on 10.11.2022. Two ambient air quality stations are also installed at village Satha and near Harduaganj railway station as per availability of power connection to check the ambient air quality. During inspection and monitoring only project proponent of M/s J K Cement Ltd was present. The applicant was not present and he has submitted a representation to UPPCB for withdraw of complaint.

Copy of representation is annexed as **Annexure-1**. The salient observation of inspection and monitoring is below:

4.1. Observations:

1. The clinker was unloaded manually from wagons at approx. 650-meter-long line no. 14 of Harduaganj railway station which is further loaded on trucks through JCB and transported to (02) cement plant namely M/s J K Cement Limited and M/s Mangalam Cement Limited located at approx 1.5 km and approx 6 km from the Harduaganj railway station respectively.
2. During visit, applicant was connected telephonically to associate with joint committee at railway site but applicant had not appeared at railway site.
3. The processing capacity of cement plant namely M/s J K Cement Limited and M/s Mangalam Cement Limited are 1.5 million ton per year and 1.2 million ton per year respectively.
4. During visit, the platform area near line no. 14 was found unpaved, which is also cause of fugitive emission during transportation.
5. Fugitive emission was observed while unloading and loading of clinker at station.
6. No worker was found using Proper Protective Equipment (PPEs) while loading and unloading activity.
7. During visit, it is observed that one antismog gun is available for dust suppression which was found non-operational.
8. During visit, a water tanker was found operational for sprinkling of water on road of railway siding . Water was extracted through a pumping set from the borewell. No flowmeter was installed at borewell and no permission was obtained for the same for extraction of ground water.
9. During visit, it is observed that covering of green color cloths of height approx 20 feet and length approx 300 meter was placed at one side of station as temporary arrangement for control of dust emission. Covering of green color cloths for other side of station was under progress.
10. No permanent system for dust suppression was observed at railway station. Existing system for fugitive emission control is observed to be inadequate and improper.
11. As per specific condition no. 15 of consent issued to M/s J K Cement Limited under section 21/22 of Air (Prevention and control of Pollution) Act, 1981,

'Industry shall focus on the different un-assessed source of air pollution in bagging plant and accordingly make a pucca arrangement to control cement dust generating from loading of trucks/railway wagons. Copy of consent issued to both the cement plant is annexed as **Annexure-2**.

12. Ambient air quality stations have been installed at two (02) locations near the station and Satha village as per availability of power connection. Sample is analyzed by UPPCB test result is as below:

Location -1 Village Satha, Tehsil Koli, District- Aligarh		
Parameters	24 Hours average value ($\mu\text{g}/\text{m}^3$)	Prescribed standards ($\mu\text{g}/\text{m}^3$)
PM-10	165.99	100
SO ₂	19.3	80
NO ₂	26.8	80
Location -2 Near Harduaganj Railway station, Tehsil Koli, District- Aligarh		
Parameters	24 Hours average value ($\mu\text{g}/\text{m}^3$)	Prescribed standards ($\mu\text{g}/\text{m}^3$)
PM-10	194.21	100
SO ₂	19.3	80
NO ₂	26.3	80

13. It is evident from above result PM-10 is not meeting with prescribed limit of ambient air quality in both the locations. Test report is annexed as **Annexure-3**.

4.2. Recommendations:

1. Railway authority in cooperation with concerned cement industry must develop proper and permanent facility to control and suppress the fugitive dust emission generation while loading, un-loading and transportation of clinker at line no. 14 of Harduaganj railway station. An action plan should be submitted in this regard to SPCB.
2. The platform area near the line no. 14 should be paved to avoid fugitive emission while movement of trucks.


- 3 Regular water sprinkling should be done on the roads and platform area to suppress road dust
- 4 Industries/ railway authority should carry out monthly ambient air quality monitoring near station area and submit compliance report to UPPCB
- 5 Industries should comply specific condition no. 15 of consent under section 21/22 of Air (Prevention and control of Pollution) Act, 1981, i.e. Industry shall focus on the different un-assessed source of air pollution in bagging plant and accordingly make a pucca arrangement to control cement dust generating from loading of trucks/railway wagons.
6. Assessment of environmental compensation due to loading and unloading of clinker at railway station should be carried out by SPCB and accordingly environmental compensation should be imposed.
- 7 Permission from CGWA for extraction of ground water should be taken as per rule.

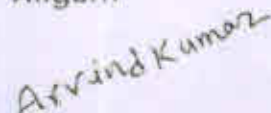
5.0. Concluding remarks:

Loading and unloading of clinker should not be allowed at railway station till compliance of above recommendation of joint committee.


 (Upendra Prashad)
 J.E., UPPCB
 Aligarh


 (Sh. Kunwar Bahadur Singh)
 ACM, Aligarh


 (Ajay Kumar)
 A.E.E., UPPCB
 Aligarh


 (Sh. Arvind Kumar)
 Scientist 'B', CPCB, RD Lucknow



क्षेत्रीय कार्यालय एवं प्रयोगशाला
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, अलीगढ़

REGIONAL OFFICE & LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD, ALIGARH

दिनांक... 14.12.2022

पत्रांक: 2256/0A-253/2022

सेवा में,

1. मै0 जे0के0 सीमेन्ट लि0,
ग्राम-साथा, कासिमपुर रोड, तहसील-कोल,
जनपद-अलीगढ़।
3. मै0 विजन नेकस्ट रोड लाइन
ग्राम-साथा, कासिमपुर रोड, तहसील-कोल,
जनपद-अलीगढ़।

2. मै0 मंगलम् सीमेन्ट
सी0डी0एफ0 कॉम्प्लेक्स, छेरत,
अनूपशहर रोड, तहसील-कोल, अलीगढ़।
4. मै0 पी एण्ड पी. एक्विजम प्रा0ल0,
सूतमिल चौराहा,
जनपद-अलीगढ़।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 05.09.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 05.09.2022 के अनुपालन में गठित टीम द्वारा किये गये संयुक्त निरीक्षण दिनांक 10.11.2022 का संदर्भ ग्रहण करें। संयुक्त निरीक्षण आख्या की प्रति संलग्न कर इस निर्देश के साथ प्रेषित है कि संयुक्त निरीक्षण आख्या में दी गयी Recommendations, Concluding Remarks के अनुसार आवश्यक कार्यवाही करने का कष्ट करें तथा कृत कार्यवाही से अति शीघ्र इस कार्यालय को प्रेषित किया जाना सुनिश्चित करें, अन्यथा की स्थिति में आपके विरुद्ध की गयी कृत कार्यवाही का समस्त उत्तरदायित्व आपका स्वयं का होगा।
संलग्नक : उपरोक्तानुसार।

भवदीय

(डॉ0 जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि :

1. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को संयुक्त निरीक्षण आख्या की प्रतिलिपि सहित सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।
2. स्टेशन अधीक्षक, हरदुआगंज रेलवे स्टेशन, हरदुआगंज, अलीगढ़ को संयुक्त निरीक्षण आख्या की प्रतिलिपि सहित इस आशय से प्रेषित की संयुक्त निरीक्षण आख्या में दिये गये Recommendations, Concluding Remarks के अनुसार आवश्यक कार्यवाही करते हुए इस कार्यालय को कृत कार्यवाही से शीघ्र अवगत कराने का कष्ट करें।

Received

Vishal Kumar, Director
14/12/2022
Vision Next Road Line
Saitha, Kasimpur Road, Aligarh

Received

M. P. Singh
Envy Officer
Mangalam

M. P. Singh
General

क्षेत्रीय अधिकारी (प्र0)

कार्यालय पता : जे-1, ज्ञान सरोवर कॉलोनी, रामघाट रोड, अलीगढ़-202001 Phone & Fax : 0571 2743521
Office Address : J-1, Gyan Sarover Colony, Ramghat Road, Aligarh -202001 E-mail : roaligarh@uppcb.com

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन आ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू.पी. में पारित आदेश दिनांक 05.09.2022 के अनुपालन में गठित संयुक्त कमेटी द्वारा शिकायती स्थल का निरीक्षण दिनांक 10.11.2022 को किया गया। निरीक्षणोंपरान्त प्राप्त प्रतिउत्तर के सन्दर्भ में निरीक्षण आख्या।

कृपया उपरोक्त विषयक के सम्बन्ध में मै0 जे0के0 सीमेन्ट लि0, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़, मै0 मंगलम सीमेन्ट, सी0डी0एफ0 कॉम्प्लेक्स, छरत, अनूपशहर रोड, तहसील-कोल, जनपद-अलीगढ़, मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ एवं मै0 पी एण्ड पी एकजम प्रा0लि0, सूतमिल चौराहा, जनपद-अलीगढ़ को इस कार्यालय के पत्र संख्या-2256 दिनांक 14.12.2022 के माध्यम से संयुक्त निरीक्षण आख्या दिनांक 10.11.2022 को पत्र के साथ संलग्न कर प्रेषित की गयी थी। मै0 जे0के0 सीमेन्ट लि0, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ एवं मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ द्वारा अपना प्रतिउत्तर कार्यालय में दिनांक 27.12.2022 एवं दिनांक 05.01.2023 को प्राप्त कराया गया है। प्राप्त प्रतिउत्तर के सन्दर्भ में सन्दर्भित स्थल का निरीक्षण इस कार्यालय द्वारा दिनांक 09.01.2023 को किया गया। निरीक्षण के समय मै0 विजन नेक्स्ट रोड लाइन, ग्राम-साथा, कासिमपुर रोड, तहसील-कोल, जनपद-अलीगढ़ में प्रतिनिधि के रूप में श्री उपेन्द्र कुमार, डायरेक्टर उपस्थित मिले। विस्तृत निरीक्षण आख्या निम्नवत् है-

1. निरीक्षण के समय रेलवे स्टेशन, हरदुआगंज रेलवे साइडिंग के लाइन नं0-14 के किनारे स्थित लोडिंग/अनलोडिंग एरिया में 02नग टैंकर के माध्यम से वाटर स्प्रेकलिंग का कार्य होता हुआ पाया गया।
2. निरीक्षण के समय लोडिंग/अनलोडिंग साइट पर 02नग पोर्टेबल एन्टी स्मोगन स्थित पाये गये एवं दोनों एन्टी स्मोगन से जल छिडकाव होता हुआ पाया गया। निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि एन्टी स्मोगन मशीन फर्म द्वारा क्रय किया गया है। टैक्स इन्चाइस की छायाप्रति संलग्न है।
3. निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा मै0 इन्चायरों टैक सर्विसेस, प्लॉट संख्या-132, एस.एस. ऑफ जी0टी0 रोड, औद्योगिक क्षेत्र, गाजियाबाद द्वारा हरदुआगंज रेलवे स्टेशन एवं ग्राम-साथा का परिवेशीय वायु गुणता का अनुश्रवण लोडिंग एवं अनलोडिंग दोनों स्थितियों में कराया गया है। छायाप्रति संलग्न है।
4. निरीक्षण के समय रेलवे स्टेशन हरदुआगंज के रेलवे साइडिंग एवं वाहनों के आवागमन हेतु मार्ग कच्चा होने के कारण डस्ट/धूल उड़ना स्वाभाविक है। निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि उक्त रास्ता एवं रेलवे साइडिंग को पक्का बनाने हेतु रेलवे द्वारा कार्य किया जाना है।
5. निरीक्षण के समय हरदुआगंज रेलवे साइडिंग पर वाहनों के आवागमन एवं लोडिंग/अनलोडिंग से जनित फिज्युटिव डस्ट के नियंत्रण हेतु रेलवे स्टेशन की पूरब एवं पश्चिम दिशा साइट से लगभग-20 फीट ऊँची 600 मीटर दोनों तरफ लम्बी अस्थाई ग्रीन नेट से बाउण्ड्री से कवर्ड किया गया (फोटोग्राफ संलग्न है)।
6. निरीक्षण के समय मालगाडी/रैक मौजूद न होने के कारण अनलोडिंग का कार्य होता हुआ नहीं पाया गया। किन्तु लोडिंग कार्य हो रहा था। निरीक्षण के समय लोडिंग के दौरान वर्कर द्वारा उपयुक्त पी0पी0ई0 का प्रयोग होता हुआ नहीं पाया गया।
7. निरीक्षण के समय रेलवे साइडिंग पर स्थित बोरवेल पर पम्प सेट स्थापित पायी गयी। उक्त बोरवेल से पानी दोहन की अनुमति जिला स्तरीय भूगर्भ जल प्राधिकरण अलीगढ़ से प्राप्त किया गया है अथवा नही के सम्बन्ध में कोई अभिलेख प्रस्तुत नहीं किया गया है।
8. निरीक्षण के समय उपस्थित मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि रेलवे साइडिंग हरदुआगंज पर स्थित उक्त बोरवेल रेलवे का है। जल दोहन की अनुमति रेलवे को प्राप्त करनी है एवं हमारे द्वारा पानी के छिडकाव हेतु मै0 जे.के.सीमेन्ट उद्योग से पानी के टैंकर भरकर लाया जाता है। आख्या आपके अवलोकनाथ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

(उपेन्द्र प्रसाद)
अवर अभियन्ता

(अजय कुमार)
सह0पर्या0अभि0

(डॉ0 जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)
(डॉ0 जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अलीगढ़

121 ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

Email: etslab2012@gmail.com | Website: www.etslab.in | Ph: 9911616076, 9911736053



ETS-LAB

TEST REPORT

TEST REPORT NO.: ETS/1022-1/01/2023 URLNO TC877123000010221F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-1

Sampling Done By : ETS STAFF

Sampling Location : HARDUAGANJ RAILWAY SIDING-LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters (PM ₁₀)	µg/m ³	97.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****

CHECKED BY
SHRADDHA GUPTA

Page 1 of 1

For Enviro-Tech Services

AUTHORIZED SIGNATORY
Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Notes:

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the Laboratory.



122 ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph : 9911518076, 9811736063



TC-8771

ETS-LAB

TEST REPORT

TEST REPORT NO : ETS/1022-2/01/2023 URL NO TC87712300010222F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P.-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-2

Sampling Done By : ETS STAFF

Sampling Location : HARDUAGANJ RAILWAY SIDING-WITHOUT LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	93.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For Enviro-Tech Services

AUTHORIZED SIGNATORY

Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd No C4 Date 01.04.2019

Notes:

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the Laboratory.





TEST REPORT

TEST REPORT NO.: ETS/1022-3/01/2023 URL NO TC877123000010223F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P-202001

Date of Monitoring : 04.01.2023

Analysis Start Date : 05.01.2023

Analysis End Date : 09.01.2023

Duration Of Monitoring : 04.01.2023 To 04.01.2023

Time Of Monitoring : 04.00 PM To 08.00 PM

Sample ID No : 1022-3

Sampling Done By : ETS STAFF

Sampling Location : VILLAGE-SATHA LOADING

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 12.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	90.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****

For Enviro-Tech Services



AUTHORIZED SIGNATORY
Lab In-charge

Notes

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph : 9911516076, 9811736063



TC-8771

ETS-LAB

TEST REPORT

TEST REPORT NO.: ETS/1022-4/01/2023 URLNO.TC877123000010224F DATE OF REPORT: 09.01.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/s, VISION NEXT ROAD LOGISTICS PVT LTD.
103 CLASSIC HOMES APARTMENT,
MARRIS ROAD, ALIGARH U.P-202001

Date of Monitoring : 04.01.2023
Analysis Start Date : 05.01.2023
Analysis End Date : 09.01.2023
Duration Of Monitoring : 04.01.2023 To 04.01.2023
Time Of Monitoring : 04.00 PM To 08.00 PM
Sample ID No : 1022-4
Sampling Done By : ETS STAFF
Sampling Location : VILLAGE-SATHA-WITHOUT LOADING
Sampling Method : ETS/STP/AIR-01
Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL
Weather Condition : CLEAR Ambient Temperature: 12.0 °C
Wind Direction : E To W
Equipment Used : Respirable Dust Sampler (PM₁₀)

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters,(PM ₁₀)	µg/m ³	83.0	For 24 Hrs.=100	IS 5182 (Part-23)

*****End of Test Report*****



Page 1 of 1

For Enviro-Tech Services

AUTHORIZED SIGNATORY
Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



125

Tax Invoice

(ORIGINAL FOR RECIPIENT)

UNIWORLD CONSTRUCTION EQUIPMENT 09, Near MBPG College, Main G.T. Road Dadri Distt. - G. B. Nagar Uttar Pradesh - 203207 GSTIN/UIN: 09EENPS7041A3Z9 State Name : Uttar Pradesh, Code : 09 E-Mail : uniworldequipment@gmail.com Consignee	Invoice No. 60	Dated 5-Jun-2022
	Delivery Note	Mode/Terms of Payment E Transfer
Vision Next Road Logistics Pvt. Ltd Harduagan railway station Aligarh. GSTIN/UIN : 09AXAHCV2024P1ZX State Name : Uttar Pradesh, Code : 09	Supplier's Ref.	Other Reference(s)
	Buyer's Order No.	Dated
Buyer (if other than consignee) Vision Next Road Logistics Pvt Ltd 103 Classic Home Apartment Marris Road Aligarh GSTIN/UIN : 09AXAHCV2024P1ZX State Name : Uttar Pradesh, Code : 09	Despatch Document No.	Delivery Note Date
	Despatched through By Transport	Destination Aligarh
Terms of Delivery E way bill No:- 4912 5586 5669 Vehicle No :- UP81 AF5102		

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	Cannon 50 MTR. With 4000 Ltr. Water Tank And 30 KVA alternator	8424	1.00 PCS	6,42,000.00	PCS		6,42,000.00
							57,780.00
							57,780.00
							CGST
							SGST
							Total
			1.00 PCS				Rs 7,57,560.00

Amount Chargeable (in words) **INR Seven Lakh Fifty Seven Thousand Five Hundred Sixty Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
8424	6,42,000.00	9%	57,780.00	9%	57,780.00	1,15,560.00
Total	6,42,000.00		57,780.00		57,780.00	1,15,560.00

Tax Amount (in words) **INR One Lakh Fifteen Thousand Five Hundred Sixty Only**

Company's PAN : **EENPS7041A**

This is a Computer-Generated Invoice



क्षेत्रीय कार्यालय एवं प्रयोगशाला
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, अलीगढ़
REGIONAL OFFICE & LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD, ALIGARH

पत्रांक: 2535/OA-253/22/2023

दिनांक: 23.01.23

सेवा में,

स्टेशन अधीक्षक

हरदुआगंज रेलवे स्टेशन,

हरदुआगंज, जनपद-अलीगढ़।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 05.09.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या-2256/ओ.ए.-253/2022 दिनांक 14.12.2022 का संदर्भ ग्रहण करने का कष्ट करें, जोकि आपको पृष्ठांकित करते हुए इस आशय के साथ प्रेषित किया गया है कि सयुंक्त निरीक्षण आख्या में दिये गये Recommendations, Concluding Remarks के अनुसार आवश्यक कार्यवाही करते हुए इस कार्यालय को कृत कार्यवाही से शीघ्र अवगत कराने का कष्ट करें। कार्यालय अभिलेखानुसार अभी तक प्रश्नगत प्रकरण में कृत कार्यवाही की सूचना इस कार्यालय में प्राप्त नहीं हुई है।

अतः आपसे पुनः अपेक्षित है कि सयुंक्त निरीक्षण आख्या में दिये गये Recommendations, Concluding Remarks के अनुसार आवश्यक कार्यवाही करते हुए इस कार्यालय को कृत कार्यवाही से पत्र प्राप्ति के एक सप्ताह के अन्दर अवगत कराने का कष्ट करें। कृपया नोट करें उक्त प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ.ए. संख्या-537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 में विचाराधीन है।

भवदीय

(डॉ० जे0पी0 सिंह)
क्षेत्रीय अधिकारी (प्र0)

प्रतिलिपि :

1. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।
2. डी.आर.एम. नार्थ सेन्ट्रल रेलवे, इलाहाबाद मण्डल, इलाहाबाद को मयसंलग्नकों सहित इस अनुरोध के साथ प्रेषित कि प्रश्नगत प्रकरण में आवश्यक कार्यवाही कराते हुए आख्या इस कार्यालय को उपलब्ध कराने का कष्ट करें।

क्षेत्रीय अधिकारी (प्र0)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

पंजीकृत

पत्रांक : 11/88947 / सी-4/सा-II-844/2022

दिनांक : 11-02-23

स्टेशन अधीक्षक,
हरदुआगंज रेलवे स्टेशन,
जनपद-अलीगढ़।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ0ए0 संख्या 537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 पारित आदेश दिनांक 05.09.2022 के अनुपालन में गठित संयुक्त समिति द्वारा दिनांक 10.11.2022 को हरदुआगंज रेलवे स्टेशन, अलीगढ़ का निरीक्षण एवं परिवेशीय वायु गुणता अनुश्रवण कार्य किया गया था। परिवेशीय वायु गुणवत्ता मानकों से अधिक पाई गयी थी। संयुक्त निरीक्षण आख्या एवं निरीक्षण के दौरान किये गये अनुश्रवण आख्या की विस्तृत रिपोर्ट मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के ई-मेल आईडी पर अपलोड किया जा चुका है। संयुक्त समिति द्वारा अपने निरीक्षण के दौरान पायी गयी कमियों के सम्बन्ध में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु सुझाव दिया गया है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुक्रम में संयुक्त समिति द्वारा दिनांक 10.11.2022 को किये गये निरीक्षण की प्रति क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ के पत्र संख्या-2256/ओ0ए0-253/2022 दिनांक 14.12.2022 के द्वारा स्टेशन अधीक्षक, हरदुआगंज रेलवे स्टेशन, अलीगढ़ को पत्र प्रेषित किया गया था, जिसका आप द्वारा कोई संज्ञान नहीं लिया गया एवं न ही कोई प्रतिउत्तर प्रेषित किया गया।

यह कि स्टेशन अधीक्षक, हरदुआगंज रेलवे स्टेशन, अलीगढ़ को पुनः क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ के पत्र संख्या-2535 दिनांक 23.01.2023 के माध्यम से संयुक्त निरीक्षण आख्या दिनांक 10.11.2022 में दिये गये Recommendations, concluding remarks के अनुसार आवश्यक कार्यवाही करते हुए आख्या इस क्षेत्रीय कार्यालय, अलीगढ़ को उपलब्ध कराये जाने की अपेक्षा की गयी, परन्तु उक्त के संबंध में आप द्वारा कोई प्रतिउत्तर प्राप्त नहीं कराया गया।

यह कि हरदुआगंज रेलवे स्टेशन, अलीगढ़ के शिकायती स्थल का निरीक्षण क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ द्वारा दिनांक 09.01.2023 को किया गया है। निरीक्षण आख्या के बिन्दु संख्या 3 के अनुसार निरीक्षण के समय मै0 विजन नेक्स्ट रोड लाइन द्वारा मै0 इन्वायरो टैंक सर्विसेस, प्लॉट संख्या-132, एस0एस0 ऑफ जी0टी0 रोड, औद्योगिक क्षेत्र, गाजियाबाद द्वारा हरदुआगंज रेलवे स्टेशन एवं ग्राम-साथा का परिवेशीय वायु गुणवत्ता का अनुश्रवण लोडिंग एवं अनलोडिंग दोनों स्थितियों में कराया गया है। निरीक्षण आख्या के बिन्दु संख्या 4 के अनुसार निरीक्षण के समय रेलवे स्टेशन हरदुआगंज के रेलवे साइडिंग एवं वाहनों के अवागमन हेतु मार्ग कच्चा होने के कारण डस्ट/धूल उड़ना स्वामाविक है। निरीक्षण के समय उपस्थित प्रतिनिधि मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया कि उक्त रास्ता एवं रेलवे साइडिंग को पक्का बनाने हेतु रेलवे द्वारा कार्य किया जाना है। निरीक्षण आख्या के बिन्दु संख्या 5 के अनुसार निरीक्षण के समय हरदुआगंज रेलवे साइडिंग पर वाहनों के आवागमन एवं लोडिंग/अनलोडिंग से जनित फ्यूजिटिव डस्ट के नियंत्रण हेतु रेलवे स्टेशन की पूरब एवं पश्चिम दिशा साइट से लगभग-20 फीट ऊंची 600 मीटर दोनों तरफ लम्बी अस्थायी ग्रीन नेट से बाउण्ड्री कवर्ड किया गया है। निरीक्षण आख्या के बिन्दु संख्या 6 के अनुसार निरीक्षण के समय मालगाड़ी/रैंक मौजूद न होने के कारण अनलोडिंग का कार्य होता हुआ नहीं पाया गया, किन्तु लोडिंग कार्य हो रहा था। निरीक्षण के समय लोडिंग के दौरान वर्कर द्वारा उपयुक्त पी0पी0ई0 का प्रयोग होता हुआ नहीं पाया गया। निरीक्षण आख्या के बिन्दु संख्या 7 के अनुसार निरीक्षण के समय रेलवे साइडिंग पर स्थित बोरवेल पर पम्प सेट स्थापित पायी गयी। उक्त बोरवेल से पानी दोहन की अनुमति जिला स्तरीय भूगर्भ जल प्राधिकरण, अलीगढ़ से प्राप्त किया गया है अथवा नहीं के सम्बन्ध में कोई अभिलेख प्रस्तुत नहीं किया गया है। निरीक्षण आख्या के बिन्दु संख्या 8 के अनुसार निरीक्षण के समय उपस्थित मै0 विजन नेक्स्ट रोड लाइन द्वारा अवगत कराया गया है।

टी.सी.-12वी, विभूति खण्ड,
गोमती नगर, लखनऊ-226010
ई-मेल-info@uppcb.com
वेबसाइट-www.uppcb.com

T.C.-12V., Vibhuti Khand,
Gomti Nagar, Lucknow-226010
E-mail: info@uppcb.com
Web Site: www.uppcb.com

कि रेलवे साइडिंग हरदुआगंज पर स्थित उक्त बोरवेल रेलवे का है। जल दोहन की अनुमति रेलवे को प्राप्त करनी है एवं हमारे द्वारा पानी के छिड़काव हेतु मै0 जे0के0 सीमेण्ट उद्योग से पानी के टैंकर भरकर लाया जाता है।

यह कि दिनांक 09.01.2023 को किये गये निरीक्षण के दिन्दु संख्या 3 के अनुसार निरीक्षण के समय विजन नेक्स्ट रोड लाइन द्वारा मै0 इन्वायर्स टैंक सर्विसेस, प्लॉट संख्या-132, एस0एस0 ऑफ जी0टी0 रोड, औद्योगिक क्षेत्र, गाजियाबाद द्वारा हरदुआगंज रेलवे स्टेशन एवं ग्राम-साधा का परिवेशीय वायु गुणवत्ता का अनुश्रवण लोडिंग एवं अनलोडिंग दोनों स्थितियों में कराया गया है। परिवेशीय वायु गुणवत्ता बोर्ड मानकों के अनुरूप है।

यह कि उपरोक्त वर्णित तथ्यों के आधार पर क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ के पत्र संख्या-2905/ओ0ए0-537/22/2023, दिनांक 11.02.2023 द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में ओ0ए0 संख्या 537/2022 मुकेश कुमार चौहान बनाम स्टेट ऑफ यू0पी0 पारित आदेश दिनांक 05.09.2022 के अनुपालन में गठित संयुक्त समिति द्वारा अपनी निरीक्षण आख्या में दिये सुझाव के अन्तर्गत स्टेशन अधीक्षक, हरदुआगंज रेलवे स्टेशन, अलीगढ़ के विरुद्ध दिनांक 14.12.2022 से दिनांक 09.01.2023 तक पर्यावरण अधिनियमों/नियमों के समुचित अनुपालन के अभाव में कुल 27 उल्लंघन दिवसों हेतु रू0 1,68,750/- (रू0 एक लाख अड़सठ हजार सात सौ पचास मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किए जाने के साथ-साथ हरदुआगंज रेलवे स्टेशन, अलीगढ़ के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31ए के अंतर्गत कारण बताओ नोटिस जारी किये जाने की संस्तुति की गई है।

उपरोक्त वर्णित परिस्थितियों में क्षेत्रीय अधिकारी, अलीगढ़ की संस्तुति दिनांक 11.02.2023 के अनुक्रम में मै0 हरदुआगंज रेलवे स्टेशन, अलीगढ़ के विरुद्ध दिनांक 14.12.2022 से दिनांक 09.01.2023 तक पर्यावरण अधिनियमों/नियमों के समुचित अनुपालन के अभाव में कुल 27 उल्लंघन दिवसों हेतु रू0 1,68,750/- (रू0 एक लाख अड़सठ हजार सात सौ पचास मात्र) पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नवत् कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यों न पर्यावरण अधिनियमों/नियमों के समुचित अनुपालन न किये जाने के फलस्वरूप स्टेशन अधीक्षक, हरदुआगंज रेलवे स्टेशन, अलीगढ़ के विरुद्ध रू0 1,68,750/- (रू0 एक लाख अड़सठ हजार सात सौ पचास मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दिया जाये।

उपरोक्त के सम्बन्ध में अपना प्रतिउत्तर सुसंगत अभिलेखों/साक्ष्यों सहित पत्र प्राप्ति के 15 दिन के अन्दर प्रेषित करना सुनिश्चित करें। निर्धारित समयावधि में सन्तोषजनक उत्तर प्राप्त न होने के स्थिति में उपरोक्त वर्णित निर्देश की पुष्टि कर दी जाएगी जिसका पूर्ण उत्तरदायित्व सम्बन्धित जिम्मेदार प्रतिनिधियों का होगा।

सक्षम अधिकारी की अनुमति से निर्गत।

Atul Kumar Yadav
मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनाार्थ प्रेषित :-

1. जिलाधिकारी, अलीगढ़।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अलीगढ़ को इस निर्देश के साथ कि 15 दिन के अन्दर स्थलीय निरीक्षण कर, उपरोक्त पर विस्तृत आख्या प्रेषित करें।

Atul Kumar Yadav
मुख्य पर्यावरण अधिकारी, वृत्त-4

11/2/2023